

- (ii) improved paddy varieties
- (iii) high yielding paddy varieties
- (iv) scented/aromatic paddy varieties

(b) The yield per acre of these varieties depends on the Agriculogical conditions and input use under which these are grown. The traditional/local varieties, improved varieties and scented/aromatic varieties are generally poor in their production potential as compared to the high yielding paddy varieties. The average productivity of these varieties of paddy in the country is about 1.75 tonnes per ha. in terms of rice.

(c) The propagation of cultivation of high yielding varieties of paddy has helped in increasing the over all production in the country.

#### **Production of Rice**

6804. SHRI A. PRATHAP SAI: Will the Minister of AGRICULTURAL be pleased to state:

(a) whether the present production of rice is sufficient to meet the requirement;

(b) if not, the manner in which shortfall is likely to be met;

(c) the present requirement of rice, State-wise; and

(d) the estimated production of rice during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d). According to Report of the working Group on Demand and Supply projections and Improvement of Agricultural Statistics for the Formulation of Eighth Five Year Plan, the demand projection for rice has been esti-

mated as 73.95 million in 1991-92 Against this demand, the production of rice in 1991-92 is likely to be in the range of 73.0-73.5 million tonnes. The State-wise information on demand for rice is not available.

2. Since 1992-93 Crop Year is yet to start, it is too early to indicate estimated production of rice for that year. However, for increasing the production of rice, the Government is implementing Integrated Programme for Rice Development in various States.

#### **Participation of Indian Diplomats in Political Function Abroad**

6805. SHRISYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Indian diplomats abroad including permanent representatives of India to the UN are permitted to participate in political or quasi political functions such as those held in honour of visiting leaders of Indian Political Parties or those organised by Associations, Societies or Organisations which work for Indian Political Parties in foreign countries;

(b) if so, the details thereof; and

(c) the particulars of the public functions of the Political or quasi Political character in which Indian diplomatic representatives have participated during the last three years, country-wise?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) All Indian diplomats including permanent Representatives to UN are bound by the Central Civil Services (Conduct) Rules 1964 which prohibits taking part in politics including participation in functions of a political nature. However,